

1	2	3	4
3.	M/s Renuagar Power Co , Renukoot	Rs. 1014,14 lacs	GDR
4.	M/s Hindustan Petroleum Corporation Limited, Bombay	JY 3,611,807,563	Japan
5.	M/s National Fertilizers Limited, Panipat.	JY 2,593,444,622 AS 17,21,53,000 & Rs. 2,48,59,416	Japan/ Austria
6.	M/s National Fertilizers Limited, Bhatinda	JY 2,593,444,622 AS 17,21,53,000 & Rs .2,48,59,416	Japan/ Austria

Telephone Directory of Bangalore City

2236. SHRI V. S. KRISHNA IYER : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total expenditure incurred on the preparation of Telephone Directory of Bangalore City of 1986 by Bangalore Telephone;

(b) whether these Directories are prepared every year;

(c) whether it is necessary to prepare it every year; and

(d) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) The total expenditure likely to be incurred for the preparation of the telephone directory 1986 issue of Bangalore City by Bangalore Telephones is about Rs. 24 lakhs.

(b) Yes, Sir,

(c) Yes, Sir.

(d) This is necessary due to commissioning of new exchanges and/or expansion of existing ones involving area transfers, inter-exchange shifts of telephone numbers necessitating incorporation of new addresses and telephone numbers.

Conversion of Bangalore Telephone into Corporation

2227. SHRI V. S. KRISHNA IYER : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a large number of complaints have been received from the public about the inefficiency of Bangalore telephone exchanges; and

(b) whether there is any proposal to convert Bangalore Telephones into an autonomous Corporation as in Bombay to provide better services to the customers ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) No, Sir.

(b) No, Sir. There is no proposal to convert Bangalore Telephones into an autonomous Corporation.

Oil and Gas Reserves

2238. SHRI MURLI DEORA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Government have estimated the oil and gas reserves in the country;

(b) if so, the details thereof;